

Central Administrative Tribunal, Principal Bench

Original Application No.53 of 2002
M.A.No.57/2002

New Delhi, this the 14th day of January, 2002

Hon'ble Mr.Justice Ashok Agarwal,Chairman
Hon'ble Mr.Govindan S.Tampi,Member(A)

Tara Chand
S/o of Shri Nagar Singh
Ex-Lab.Asstt. Directorate of Education
R/o T-510-A/1/1 Baljit Nagar,
New Delhi

....Applicant

(By Advocate: Shri R.K.Tushar)

Versus

1. Director of Education(E-4)
Old Secretariat,Delhi-54

2. Secretary of Education
N.C.T. of Delhi,
Sham Nath Marg,Delhi

....Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal,Chairman

Applicant, through his Advocate, seeks leave to withdraw the present OA as according to him, the same contains certain errors. He seeks liberty to re-submit the OA after carrying out the necessary corrections.

Leave prayed for, is granted. O.A. is disposed of accordingly.

(Govindan S.Tampi)
Member(A)

/dkm/


(Ashok Agarwal)
Chairman